FORM A

PUBLIC ANNOUNCEMENT

[Under regulation 6 of the Insolvency and Bankruptcy Board of India)

(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

For the attention of the creditors of UNAKOTI NURSING CARE PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of Corporate Debtor	UNAKOTI NURSING CARE PRIVATE LIMITED
2	Date of incorporation of corporate debtor	02/04/2018
3	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, RoC Shillong
4	Corporate identity number / Limited Liability Identification Number of corporate debtor	U85320TR2018PTC013554
5	Address of the registered office and principal office (if any) of corporate debtor	Opposite of ITI, Central Road Kailashahar, Unakoti Tripura, North Tripura, Kailashahar, Tripura, India, 799277
6	Insolvency commencement date in respect of corporate debtor	11th December, 2023 (Order uploaded on (12/12/2023)
7	Estimated date of closure of insolvency resolution process	7th June, 2024 (180 days)
8	Name and registration number of the insolvency professional acting as interim resolution professional	**AMIT PAREEK** Registration Number: IBBI/IPA-002/IP-N00413/2017-2018/11205
9	Address and e-mail of the interim resolution professional, as registered with the Board	Amit Pareek, 4th Floor, Ram Prasad Complex, Chatribari, Guwahati-781001 E-mail: amitpareek99@yahoo.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	**Please submit claims to: AMIT PAREEK** 4th Floor, Ram Prasad Complex, Chatribari, Guwahati-781001 E-mail: unakotiirp@gmail.com
11	Last date for submission of claims	25th December, 2023
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 2,	Not Applicable

	ascertained by the interim resolution professional	
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a)https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the NCLT has ordered the commencement of a corporate insolvency resolution process of the M/S UNAKOTI NURSING CARE PRIVATE LIMITED is 11th December,2023.

The creditors of M/S UNAKOTI NURSING CARE PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 25th December, 2023 to the interim resolution professional at the address mentioned against Entry No. 10. The financial creditors shall submit their proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. The claims denominated in foreign currency shall be valued in Indian Currency at the official exchange rate as on the insolvency commencement date. Submission of false or misleading proofs of claim shall attract penalties.

Date : 13/12/2023
Place: Guwahati

AMIT PAREEK
Interim Resolution Professional
IBBI/IPA-002/IP-N00413/2017-2018/11205

CS AMIT PAREEK
IBBI/IPA-002/
IP-N00413/
2017-2018/11205
INSOLVENCY PROFESSIONAL

NATION

Parliament passes Bill to set up Central Tribal University in Telangana

New Delhi, Dec 13 (IANS) Parliament on Wednesday accorded approval to a Bill to establish the SammakkaSarakka Central Tribal University in Telangana after a nod from the Rajya Sabha.

The Rajya Sabha passed The Central Universities (Amendment) Bill, 2023, by voice vote.
The Opposition members had staged a walkout to press for their demand for a statement from Union Home Minister Amit Shah on the security breach in the Lok Sabha on Wednesday afternoon. The Central Universities (Amendment) Bill, 2023, was cleared by the Lok Sabha last week.
Replying to the debate, Union Education Minister Dharmendra Pradhan said the establishment of a central tribal university in Telangana is obligatory under the Andhra Pradesh Reorganisation Act, 2014.
Meanwhile, Congress Rajya Sabha MP Jairam Ramesh taking a swipe at the government in a post on X said, "Today the Rajya Sabha passed the Central Universities (Amendment) Bill, 2023 that provides for a Central Tribal University in Telangana. "Item 3 of Schedule 13 of the Andhra Pradesh Reorganisation Act, 2014 mandated the establishment of a Central Tribal University in Telangana. "For nine years the Modi Government did nothing! Suddenly on October 1, 2023 in one of his election speeches in the state, the Prime Minister announced that such a tribal university was going to be created in Telangana."
He said that the Central Tribal University in Telangana will be the 57th Central University, 85 per cent of which were already set up before 2014.
"The very first Central Universities Act was passed in 2009 in which 10 new universities were created. Today's Bill is a simple addition to this Act. Faculty shortages in these Central Universities are widespread. Almost one-third of all faculty positions are vacant.
"Dropout rates of students, especially those belonging to Scheduled Castes, Scheduled Tribes and OBCs are also unacceptably high," he said.

CJI agrees to look into urgent listing of Mahua Moitra's plea against LS expulsion

New Delhi, December 13 (IANS) Chief Justice of India (CJI) D.Y. Chandrachud on Wednesday agreed to look into the urgent listing of a plea filed by Trinamool Congress leader MahuaMoitra against her expulsion from the Lok Sabha.
"Please send an email. I would look at it right away," CJI Chandrachud told senior advocate Abhishek Manu Singhvi, who appeared on Moitra's behalf and made a mentioning seeking directions for urgent listing of the matter.
Earlier in the day, Justice S.K. Kaul, the senior-most puisne judge of the top court, refused to pass any directions relating to listing of the plea and asked Singhvi to mention the matter before the Chief Justice after the Constitution Bench hearing is over. Moitra has moved the apex court under Article 32 of the Constitution challenging her expulsion from the Lower House of Parliament on December 8.
In her plea, the MP from West Bengal's Krishnanagar parliamentary constituency has called the decision of her expulsion as "unfair, unjust and arbitrary". The action against her was taken following the Ethics Committee probe on 'cash for Parliament questions' charge.

Mohan Yadav sworn in as MP CM with 2 Deputies

Bhopal, Dec 13 (IANS) Mohan Yadav — three-time BJP MLA from Ujjain South, was sworn in as the new chief minister of Madhya Pradesh on Wednesday. BJP legislators JagdishDevda and RajendraShukla were also sworn in as the Deputy Chief Minister.
The oath taking ceremony was conducted by Governor Mangubhai Patel at Bhopal's Motilal Nehru stadium.
Prime Minister Narendra Modi along with Union Home Minister Amit Shah and the BJP's national president J. P. Nadda attended the occasion.
Union Ministers NitinGadkari, Jyotiraditya Scindia, Uttar Pradesh Chief Minister Yogi Adityanath, Maharashtra CM EknathShinde, Uttarakhand CM Pushkar Singh Dhami and some other senior BJP leaders were also present on the occasion.
With this, Yadav became the 19th CM of Madhya Pradesh, who replaced former CM Shivraj Singh Chouhan, who ruled the state for over 16 years.
The BJP won 163 out of 230 assembly seats in Madhya Pradesh, while the Congress which had emerged as winner with 114 seats in 2018, reduced to 66. Barring a 15-month stint of Congress in 2018-2020, the BJP has ruled MP since 2003 without interruption. Much of that was under the leadership of Shivraj Singh Chouhan, whose time as a CM also came to an end, for now, with Yadav's elevation.

ENGINEERING WORKS

E-Tender Notice No. DCBL/15/2023/MLG, dated: 11-12-2023. Open E-Tender are invited by the undersigned for the following work: Tender No.: DCBL252023MLG; Name of works: Strengthening of bridges including corroded members, replacement of corroded rivets/HSFG Bolts & Provision of Ladder. Approximate Tender Value: ₹11,07,25,168.58; Earnest Money Deposit: ₹7,03,600.00; Tender No.: DCBL262023MLG; Name of works: Annual Maintenance for BIU 1 & 2 at Bogibeel near Dibrugarh for 02 (Two) years. Approximate Tender Value: ₹1,90,70,400.00; Bid Security: ₹2,45,400.00; Date of closing of Tender: 11-01-2024 at 15.00 hrs. Date of Opening of Tenders: 11-01-2024 at 15.05 hrs. at Deputy Chief Engineer/Bridge-Line/Maligaon, Guwahati- 781011 (Assam). For Details please visit www.ireps.gov.in

Dy. CE/Bridge-Line/Maligaon

NORTHEAST FRONTIER RAILWAY

"Serving Customers with a smile"

Sonamura police destroy 60,000 ganja plants worth Rs 20 lakh

Times News

Sonamura, Dec 13: Sonamura police in assistance with TSR jawans destroyed around 60,000 ganja trees in Anandapur village near Indo-Bangla border under Sonamura police station on wednesday. The police team started the operation of destroying ganja at 9 am which finished about 4 pm. The market value of the destroyed plants was estimated approximately Rs 20 lakh.
Despite consistent efforts by the police to eliminate ganja plants in various locations within the Sonamura sub-division, the problem persists with no apparent reduction.
It was learnt that this year the cultivation of ganja plants was believed to be the highest and all these cultivation was established in forest land in the subdivision.

Prez Murmu, PM Modi, Kharge, Sonia pay tributes to 2001 Parliament attack victims

New Delhi, Dec 13 (IANS) President Droupadi Murmu, Prime Minister Narendra Modi, Union Home Minister Amit Shah, Congress president Mallikarjun Kharge and CPP chairperson Sonia Gandhi on Wednesday paid tributes to the security personnel who died during the 2001 Parliament attack.
The Prime Minister, Vice President Jagdeep Dhankhar, Lok Sabha chairman Om Birla, Kharge, Sonia Gandhi, Leader of Congress in the Lok Sabha Adhir Ranjan Chowdhury, Trinamool Congress leader Derek O'Brien paid floral tributes in the Parliament premises to the fallen security personnel.
President Droupadi Murmu in a post on X, said, "On this day, 22 years ago, the nefarious plan of terrorists to eliminate the top line of political leadership of the country and damage our Temple of Democracy was foiled by the brave security personnel, including the nine who laid down their lives for the motherland. The nation will forever remain in their debt. Their sacrifice will not be allowed to go in vain as we reiterate today our pledge to wipe out terrorism - a threat to humankind everywhere - in all its forms and manifestations." PM Modi in a post on X said, "Today, we remember and pay heartfelt tributes to the brave security personnel martyred in the Parliament attack in 2001. Their courage and sacrifice in the face of danger will forever be etched in our nation's memory."
Kharge also in a post on X said, "We remember the brave personnel who made the supreme sacrifice while the Parliament was attacked on this day in 2001." "We bow to their indomitable courage and are forever indebted to them. Our thoughts remain with their families. India stands united against terrorism," he added.

Corruption will have no place under new Mizoram govt: Governor

Aizawl, Dec 13 (IANS) Mizoram Governor HariBabuKambhampati said on Wednesday that the Zoram People's Movement (ZPM)-led government has been voted for stability, honesty and development for a resurgent Mizoram in which corruption will have no place. Delivering his customary speech on the second day of the first session of the newly-constituted Mizoram Assembly, the Governor said that the government will work to fulfil the aspirations of the people with the involvement of all citizens of the state. He said the outcome of the elections is indicative of the people's yearning for a new system - 'KalphungThar' - and it reflects the firm conviction of the people in the democratic process of change. Noting that the government is determined to rid the state of the scourge of corruption, and would have a zero tolerance towards it, the Governor said the fight against corruption would be comprehensive and effective. "The mission to eliminate corruption from public life and government services will be implemented with greater zeal.

FORM A
PUBLIC ANNOUNCEMENT
[Under regulation 6 of the Insolvency and Bankruptcy Board of India) (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]
For the attention of the creditors of UNAKOTI NURSING CARE PRIVATE LIMITED

	RELEVANT PARTICULARS	
1	Name of Corporate Debtor	UNAKOTI NURSING CARE PRIVATE LIMITED
2	Date of incorporation of corporate debtor	02/04/2018
3	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, RoC Shillong
4	Corporate identity number / Limited Liability Identification Number of corporate debtor	U85320TR2018PTC013554
5	Address of the registered office and principal office (if any) of corporate debtor	Opposite of ITI, Central Road Kailashahar, Unakoti Tripura, North Tripura, Kailashahar, Tripura, India, 799277
6	Insolvency commencement date in respect of corporate debtor	11th December, 2023 (Order uploaded on (12/12/2023)
7	Estimated date of closure of insolvency resolution process	7th June, 2024 (180 days)
8	Name and registration number of the insolvency professional acting as interim resolution professional	AMIT PAREEK Registration Number: IBBI/IPA-002/IP-N00413/2017-2018/11205
9	Address and e-mail of the interim resolution professional, as registered with the Board	Amit Pareek, 4th Floor, Ram Prasad Complex, Chatribari, Guwahati-781001 E-mail: amitpareek99@yahoo.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Please submit claims to: AMIT PAREEK 4th Floor, Ram Prasad Complex, Chatribari, Guwahati-781001 E-mail: unakotiirp@gmail.com
11	Last date for submission of claims	25th December, 2023
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 2, ascertained by the interim resolution professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a)https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the NCLT has ordered the commencement of a corporate insolvency resolution process of the M/S UNAKOTI NURSING CARE PRIVATE LIMITED is 11th December, 2023.
The creditors of M/S UNAKOTI NURSING CARE PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 25th December, 2023 to the interim resolution professional at the address mentioned against Entry No. 10. The financial creditors shall submit their proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. The claims denominated in foreign currency shall be valued in Indian Currency at the official exchange rate as on the insolvency commencement date. Submission of false or misleading proofs of claim shall attract penalties.

AMIT PAREEK
Interim Resolution Professional
IBBI/IPA-002/IP-N00413/2017-2018/11205

Date : 13/12/2023
Place : Guwahati

OFFICE OF THE DIRECTOR GENERAL ASSAM RIFLES
SHILLONG - 793 010

ADVERTISEMENT FOR RECRUITMENT THROUGH COMPASSIONATE GROUND APPOINTMENT SCHEME IN ASSAM RIFLES 2024

LAST DATE FOR RECEIPT OF APPLICATIONS AND ELIGIBILITY

1. **Last date of receipt of applications from eligible candidates is 28 Jan 2024. Applications received thereafter will not be entertained.**
2. **This recruitment is applicable for eligible dependent family members of ASSAM RIFLES PERSONNEL KILLED IN ACTION, DIED WHILE IN SERVICE, DISCHARGED FROM SERVICE ON MEDICAL GROUNDS AND MISSING WHILE IN SERVICE.**
3. **Offline/ through email** applications are invited from eligible candidates from across the country for enrolment into the Assam Rifles under the Compassionate Ground Appointment Scheme. The recruitment rally will tentatively be held from **04 Mar 2024** onwards at Headquarters Directorate General Assam Rifles, Laitkor, Shillong (Meghalaya) NRS - Guwahati (Assam). **Firm Date of reporting to attend the recruitment rally** will be intimated to the eligible candidates by registered post followed by uploading of necessary details on our official website www.assamrifles.gov.in from time to time. The candidate is responsible to check the official website for firm date to appear in recruitment rally.
4. Trade/ post wise details of the vacancies for Assam Rifles Compassionate Ground Appointment Recruitment Rally 2024 are as under:-

Ser No	Name of Post	No of vacancies
(a)	Rifleman/Riflewoman General Duty **(for Male and Female both)**	38
(b)	Warrant Officer Personal Assistant **(for Male and Female both)**	01
(c)	Warrant Officer Draughtsman **(for Male candidates only)**	01
(d)	Rifleman Lineman Field **(for Male candidates only)**	01
(e)	Rifleman Recovery Veh Mech **(for Male candidates only)**	01
(f)	Rifleman Plumber **(for Male candidates only)**	01
(g)	Rifleman X-Ray Assistant **(for Male candidates only)**	01
	Total	44

5. Vacancies are tentative and may increase or decrease. The vacancies so notified are subject to variation and the Assam Rifles reserves the right to make any changes in the advertisement or cancel it without assigning any reasons.
6. Eligibility:- Only one dependent family member of Assam Rifles personnel who were **KILLED IN ACTION, DIED WHILE IN SERVICE, DISCHARGED FROM SERVICE ON MEDICAL GROUNDS AND MISSING WHILE IN SERVICE ARE ELIGIBLE TO APPLY FOR COMPASSIONATE GROUND APPOINTMENT.**
7. Cut Off Date for Reckoning of Age Limit: Cut off date for calculation of upper age limit will be 01 Jan 2024 for applicants.
8. **"APPLICATION FOR COMPASSIONATE GROUND APPOINTMENT"** be endorsed on top of the postal envelope in which the application is being submitted.
9. Pay Scale: Pay scale and other allowance will be as admissible to Assam Rifles Personnel.
10. How to Apply. Candidates shall submit their **offline applications** which is available at Assam Rifles official website www.assamrifles.gov.in alongwith **self attested copies of educational certificate, domicile certificate, caste certificate, diploma/ technical/ ITI certificate (as applicable) of the trade in accordance with Qualitative Requirements**, including xerox copy of PPO (Pension Payment Order) book,Income Certificate and Copy of photo ID i.e AADHAR/PAN/VOTER ID/Driving licence etc to the address mentioned below or may also upload in our official e-mail ID rectbrdgar@gmail.com till last date of receipt of the applications:-

DIRECTORATE GENERAL ASSAM RIFLES
(RECRUITMENT BRANCH)
LAITKOR, SHILLONG
MEGHALAYA – 793010

Sd/- xx xx xx
(Keshav Sharma)
Dy Comdt
SO-2 (Rect)

11. In case of any query, the following help line numbers may be contact from 0900 hours to 1700 hours on any working day:-
(a) 0364-2585118 (b) 0364-2585119 (c) 8794101693

NOTICE

Written Exam for Recruitment in Society for TRESP
(A World Bank Project)
Under Tribal Welfare Department, Government of Tripura

This is notified for the information of all the concerned who have applied for the positions under Category-II & Category-III advertised vide Society for TRESP dated 30/10/2023, that the OMR based written test for the shortlisted candidates will be held on 16/12/2023 at Agartala, West Tripura through **T&M Services Consulting Pvt. Ltd. Mumbai.**

Sr. No.	Category	Date of Examination	Time
1	Category - III	16/12/2023 (Saturday, 1st Session)	11.00 AM to 12:30 PM
2	Category - II	16/12/2023 (Saturday, 2nd Session)	2.00 PM to 3:30 PM

- Details regarding the date, time and venue of the examination and other conditions is available in the admit cards.
- **The Admit Card can be downloaded by the shortlisted candidates from the website https://tripurajobs.tnmhr.com from 09/12/2023 onwards.**
- The candidature of all the candidates appearing in the aforesaid test is purely provisional.
- **Without the Admit card and Identity proof no candidate will be allowed in the Exam.**
- It is reiterated that there will not be any **negative marking for wrong answers** attempted in the examination.
- The detailed criteria of eligibility and syllabus for the said posts have already been notified and are available on the website https://tripurajobs.tnmhr.com

National Highways & Infrastructure Development Corporation Limited
(A Govt. of India Undertaking)
BHARATMALA ROAD TO PROSPERITY

Corporate Office : 3rd Floor, PTI Building, 4-Parliament Street, New Delhi-110001

F. No. NHIDCL/2(18)/Rectt. Tech. Posts/2023/HR

National Highways & Infrastructure Development Corporation Limited (NHIDCL) which is a Central Public Sector Undertaking under the Government of India, Ministry of Road Transport & Highways, invites applications in online mode only, for filling up vacancies in the posts as mentioned below, on deputation / contract basis:

Sl. No.	Name of the Posts	No. of Vacancies*	Pay matrix Level in CDA pattern
1.	Executive Director (T/P)	02	Pay Matrix Level-14 (Rs. 1,42,200-2,18,200).
2.	General Manager (Finance)	01	Pay Matrix Level-13 (Rs. 1,23,100-2,15,900).

Please visit NHIDCL website www.nhidcl.com, for eligibility conditions and other details for submission of applications.

(S. Ramakrishnan)
Dy. General Manager (HR)

CBC 37112/12/0008/2324

BUILDING INFRASTRUCTURE, BUILDING THE NATION

E-AUCTION CATERING STALL OVER LUMDING DIVISION

E-Auction is invited for 22 Nos catering stall over Lumding Division for a period of 05 years. **Auction Catalogue No.: CATER-LMG-10-23. Auction Start (All Lots) :** At **10:00** hrs. on **26-12-2023. Rate Unit:** Annual Licensing Fee. **Days:** 1827.

Seq No.	Lot No./Category	Description
AA/1	Catg-LMG-NHLG-GMU-12-23-1 (Catering-General Minor Unit (GMU))	Tea Stall (NHLGTS-6), of New Halflong Railway Station at Other Platform.
AA/2	Catg-LMG-KXJ-GMU-17-23-1 (Catering-General Minor Unit (GMU))	Tea Stall (KXJTS-2), of Karimganj Railway Station at PF-1.
AA/3	Catg-LMG-DSR-GMU-122-23-1 (Catering-General Minor Unit (GMU))	Tea stall No. DSRTS-1 at Platform-1 of Dhansiri Railway station.
AA/4	Catg-LMG-UDPU-GMU-115-23-1 (Catering-General Minor Unit (GMU))	Tea stall No. UDPUTS-1 at Platform-1 of Udaipur Railway station.
AA/5	Catg-LMG-ARCL-GMU-22-23-2 (Catering-General Minor Unit (GMU))	Tea Stall (ARCLTS-1), of Arunachal Railway Station at PF-1.
AA/6	Catg-LMG-DMR-GMU-19-23-1 (Catering-General Minor Unit (GMU))	Tea Stall (DMRTS-4), of Dharmanagar Railway Station at Other Platform.
AA/7	Catg-LMG-ABSA-GMU-20-23-1 (Catering-General Minor Unit (GMU))	Tea Stall (ABSATS-1), of Ambassa Railway Station at PF-1.
AB/1	Catg-LMG-LMG-SMU-41-23-1 (Catering - Special Minor Unit (SMU))	LMGTS-2 at PF-1, between PP Shed Post no. 15 & 16 at Lumding station
AB/2	Catg-LMG-AGTL-SMU-39-23-1 (Catering - Special Minor Unit (SMU))	AGTLTS-3 at PF-1, between pillar no. 3 & 4 earmarked for OBC category
AB/3	Catg-LMG-SZR-SMU-42-23-1 (Catering - Special Minor Unit (SMU))	Tea stall No. SZRTS-1 at platform-1 of Sarupathar Railway station.
AB/4	Catg-LMG-LKA-SMU-55-23-1 (Catering - Special Minor Unit (SMU))	Tea stall No. LKATS-9 at Other Platform of Lanka Railway station.
AB/5	Catg-LMG-LKA-SMU-48-23-1 (Catering - Special Minor Unit (SMU))	Tea stall No. LKATS-3 at platform-1 of Lanka Railway station.
AB/6	Catg-LMG-KUGT-SMU-97-23-1 (Catering - Special Minor Unit (SMU))	Tea stall No. KUGTTS-2 at platform-1 of Kumarghat Railway station.
AB/7	Catg-LMG-GHY-SMU-123-23-1 (Catering - Special Minor Unit (SMU))	Fruit stall (GHYFS-2) at PF 4/5 between pillars No 14 & 15 at Guwahati station
AB/8	Catg-LMG-GHY-SMU-127-23-1 (Catering - Special Minor Unit (SMU))	Tea stall (GHYTS-21) at PF 6/7 between pillars No 2 & 3 at Guwahati station
AB/9	Catg-LMG-GHY-SMU-126-23-1 (Catering - Special Minor Unit (SMU))	Tea stall (GHYTS-19) at PF 4/5 between pillars No 15 & 16 at Guwahati station
AB/10	Catg-LMG-GHY-SMU-125-23-1 (Catering - Special Minor Unit (SMU))	Tea stall (GHYTS-15) at PF 2/3 between pillars No 7 & 8 at Guwahati station
AB/11	Catg-LMG-BPB-SMU-88-23-1 (Catering - Special Minor Unit (SMU))	Tea stall No. BPBTS-6 at Other Platform of Badarpur Railway station.
AB/12	Catg-LMG-JID-SMU-80-23-1 (Catering - Special Minor Unit (SMU))	Tea stall No. JIDTS-7 at Other Platform of Jagiroad Railway station.
AB/13	Catg-LMG-AGTL-SMU-40-23-2 (Catering - Special Minor Unit (SMU))	AGTLTS-6 at PF-2, between pillar 9 & 10 earmarked for ST-WOMEN category
AB/14	Catg-LMG-LMG-SMU-35-23-1 (Catering - Special Minor Unit (SMU))	LMGTS-1 at PF-1, between 2nd class waiting hall & stair to first floor
AB/15	Catg-LMG-GHY-SMU-124-23-1 (Catering - Special Minor Unit (SMU))	Tea stall (GHYTS-9) at PF 6/7 between pillars No 3 & 4 at Guwahati station

Auction Closing date and time : At **14:00** hrs. on **26-12-2023**. Initial Cooling off period is 30 minutes. Successive lots closing interval 10 minutes. Maximum Auto Extension 10 Minutes. **Note** : Prospective bidder are requested to visit e-Auction leasing module on IREPS website **www.ireps.gov.in** for more details.

Sr. Divisional Commercial Manager, Lumding

NORTHEAST FRONTIER RAILWAY

Serving Customers With A Smile

হরিয়ানার কংগ্রেস নেতা প্রকাশ প্রয়াত

কুরুক্ষেত্র, ১৩ ডিসেম্বর।। হরিয়ানার প্রাক্তন কংগ্রেস সভাপতি রাম প্রকাশের মৃত্যু হয়েছে। বুধবার নিজের বাসভবনেই তাঁর মৃত্যু হয় বলে পরিবার সূত্রে জানা গিয়েছে। হরিয়ানার প্রাক্তন কংগ্রেস সভাপতি রাম প্রকাশের মৃত্যুকালীন বয়স হয়েছিল ৮৪ বছর। রাম প্রকাশ হরিয়ানার প্রাক্তন মন্ত্রী এবং রাজ্যসভার সাংসদ পদে বহুদিন দায়িত্ব পালন করেছিলেন। তিনি বেশ কিছুদিন ধরে অসুস্থ ছিলেন বলেও জানা গিয়েছে। দীর্ঘ অসুস্থতার পর বুধবার তাঁর মৃত্যু হয়। এদিনই তাঁর শেষকৃত্য সম্পন্ন হবে বলে পারিবারিক সূত্রে জানা গিয়েছে।

বাস ওনার্স এসোর আলোচনা সভা

শান্তিরবাজার প্রতিনিধি, ১৩ ডিসেম্বর।। শান্তিরবাজার মহকুমার অন্তর্গত বাইখোড়ায় সাউথ ত্রিপুরা বাস ওনার্স এসোসিয়েশন এর শাখা অফিস খোলার সিদ্ধান্ত সহ বিভিন্ন দিক নিয়ে বাইখোড়ায় আলোচনাসভা অনুষ্ঠিত করা হয়। আজকের এই আলোচনাসভায় উপস্থিত ছিলেন সাউথ ত্রিপুরা বাস ওনার্স এসোসিয়েশন এর সভাপতি দেবব্রত সরকার, জোলাইবাড়ী বিজেপির মন্ডল সভাপতি অজয় রিয়াং, বাইখোড়া থানার ওসি বিশ্বচন্দ্র দাস সহ অন্যান্যরা। সকলের উপস্থিতিতে দি সাউথ ত্রিপুরা বাস ওনার্স এসোসিয়েশন এর বিভিন্ন কর্মসূচির কথা আলোচনা করা হয়। আজকের এই কর্মসূচি সম্পর্কে সংবাদমাধ্যমের সামনে জানালেন এসোসিয়েশান এর সভাপতি দেবব্রত সরকার।

দেশে যক্ষ্মার ওষুধের অভাব নেইঃ স্বাস্থ্য মন্ত্রণালয়

নয়াদিল্লি, ১৩ ডিসেম্বর।। দেশে যক্ষ্মার ওষুধের অভাব নেই। বুধবার স্বাস্থ্য মন্ত্রণালয় এই তথ্য জানিয়েছে। স্বাস্থ্য মন্ত্রণালয় জানিয়েছে, দেশে যক্ষ্মার ওষুধের অভাব নেই। টিবি রোগের ওষুধগুলি রাজ্যগুলিতে নিয়মিত সরবরাহ করা হচ্ছে। সেই সঙ্গে পর্যাপ্ত স্টক নিশ্চিত করতে বিভিন্ন স্তরে নিয়মিত মূল্যায়নও করা হচ্ছে। বুধবার কেন্দ্রীয় স্বাস্থ্য মন্ত্রকের একজন মুখপাত্র এই তথ্য জানিয়েছেন। কেন্দ্রীয় স্বাস্থ্য মন্ত্রকের মুখপাত্র বুধবার জানান, কেন্দ্রীয় স্তর থেকে সারা বছর ধরে সমস্ত রাজ্য এবং কেন্দ্রশাসিত অঞ্চলগুলিতে নিয়মিত টিবির ওষুধ সরবরাহ করা হচ্ছে।

প্লাস্টিক ব্যবহারের উপর কর্মশালা

শান্তিরবাজার প্রতিনিধি, ১৩ ডিসেম্বর।। বুধবার শান্তিরবাজার মুকুট অডিটোরিয়ামে ইকোক্লাব পশ্চিম বোকাফা দ্বাদশ শ্রেণি বিদ্যালয়ের উদ্যোগে প্লাস্টিক ব্যবহারের উপর এই কর্মশালা অনুষ্ঠিত করা হয়। আজকের এই কর্মশালার প্রদীপ প্রজ্জ্বলনের মধ্য দিয়ে শুভ সূচনা করলেন শান্তিরবাজার বিধানসভা কেন্দ্রের বিধায়ক প্রমোদ রিয়াং। উদ্বোধকের পাশাপাশি আজকের অনুষ্ঠানে উপস্থিত ছিলেন শান্তির বাজার বিদ্যালয় পরিদর্শক প্রণব সরকার, বগাফা ব্লকের পঞ্চায়েত সমিতির চেয়ারম্যান শ্রীদামসহ অন্যান্যরা। আজকের অনুষ্ঠানে বক্তব্য রাখতে গিয়ে বক্তারা প্লাস্টিক বর্জনের জন্য সকলকে বিশেষ আহ্বান জানান। প্লাস্টিক কিভাবে পরিবেশের পাশাপাশি লোকজনের ক্ষতি করে তা নিয়ে বিস্তারিত আলোচনার তুলে ধরা হয়। প্লাস্টিক কিভাবে পরিবেশের পাশাপাশি লোকজনের ক্ষতি করে তা নিয়ে বিস্তারিত আলোচনার তুলে ধরা হয়। আজকের এই অনুষ্ঠানের পশ্চিম বগাফা দ্বাদশ শ্রেণি বিদ্যালয়ের ছাত্রছাত্রীদের পাশাপাশি আরো কিছু সংখ্যক বিদ্যালয়ের ছাত্র-ছাত্রীরা অংশগ্রহণ করে। সকলের উপস্থিতিতে আলোচনার আলোচ্য বিষয় নিয়ে কুইজ প্রতিযোগিতা অনুষ্ঠিত করা হয়। আজকের অনুষ্ঠানে উপস্থিত সকলের মধ্যে ব্যাপক উৎসাহ উদ্দিপনা লক্ষ্য করা যায়।

চাকমাঘাটে আইপিএফটির সভা

তেলিয়ামুড়া প্রতিনিধি, ১৩ ডিসেম্বর।। ২০২৪ লোকসভা নির্বাচন আসন্ন। রাজ্যেও রাজনৈতিক দলগুলো নিজেদের ঘর গোছানোর কাজ সেরে নিচ্ছে। শাসক দল বিজেপি এক্ষেত্রে অবশ্যই অনেকটা এগিয়ে বলা চলে। এবার নিজেদের শক্তির জানান দিতে সমাবেশের আয়োজন করল জোট সঙ্গি আইপিএফটি। যদিও গত বিধানসভা নির্বাচনের পর তেমন কোন কর্মসূচি লক্ষ্য করা যায়নি আইপিএফটি দলের পক্ষে। বুধবার তেলিয়ামুড়ার চাকমাঘাটে আইপিএফটি দলের উদ্যোগে এক রাজ্যস্তরীয় সমাবেশ অনুষ্ঠিত হয়। বলাবাহুল্য বিগত বিধানসভা নির্বাচনের পরে এই প্রথম আইপিএফটি দলের তরফ থেকে প্রকাশ্য কোন বৃহৎ কর্মসূচি অনুষ্ঠিত হয়। সমাবেশে প্রধান বক্তা হিসেবে উপস্থিত ছিলেন আইপিএফটি দলের মন্ত্রী শুক্লাচরণ নোয়াতিয়া। এছাড়াও ছিলেন আইপিএফটি দলের সভাপতি প্রেম কুমার রিয়াং, দলের অন্যতম শীর্ষ নেতৃত্ব।

জরুরী পরিষেবা

হাসপাতাল ঃ জি বি-২৩৫৫৮৮৮, আই জি এম-২৩২৫৬০৬, আম্বেদকর হাসপাতাল-২২৩০৫০৫, ক্যান্সার হাসপাতাল-২৩৫২৭৭৯, সুপার স্পেশালিটি হাসপাতাল-২৩৫১১৮২, ২৩৫১১৮৩

নার্সিং হোম ঃ ভৌমিক পলিক্লিনিক-২৩২২৮৬২, ২৩২০৯৪৬, আগরতলা নার্সিং হোম-২৩০৯৬৬৫, ২৩০৯৬৬৬, লাইফ লাইন-২৩২৩৮২৯, কেয়ার এণ্ড কিউর-২৩২৩৩৮১, ট্রফিক্যাল নার্সিং হোম-২২২০০২৬, সঞ্জীবনী নার্সিং হোম-২২০০৬৯০

অ্যাম্বুল্যান্স ঃ আগরতলা হাসপাতাল-২৩০৯৬৫৫, রিলিভার্স-২২৩০১৪১, লালবাহাদুর ক্লাব-২৩২৮৫১১/ ৯৪৩৬০৫-৮৬৩৯, সেন্ট্রাল রোড দাতব্য চিকিৎসালয়-২৩৮০০৮০, ২৩৮০০৬৫, এ বি এস অ্যাম্বুল্যান্স-৯৪৩৬১২৫৩৬৫ (মোঃ)

ফ্রি অ্যাম্বুল্যান্স সার্ভিস ঃ শিবনগর মর্ডান ক্লাব ও আমরা তরুণ দল-২৫১৯৯০০, জেনেসিস-২২৩৩৬৬০, রেড ক্রস সোসাইটি-২৩১৯৬৭৮, টি আর টি সি-২৩২৩৬৮৫

ব্লাড ব্যাঙ্ক ঃ জি বি-২৩৫৫৫১২, আই জি এম-২৩২৩৩৩২

শববাহী যান ঃ আগষ্টক ক্লাব-৯৪৩৬৫৯১৮৯১, ত্রিপুরা ট্রাক ওনার্স সিন্ডিকেট-২৩৮৫৮৫২, ট্রাক অপারেটার্স সিন্ডিকেট-২৩৮৬৪২৩, রিলিভার্স-২২৩০১৪১

ফায়ার সার্ভিস ঃ প্রধান স্টেশন-১০১, ২৩২৫৬৩০, বাধারঘাট ১০১, ২৩৭৪৩৩৩, কুঞ্জবন-২৩৫৩১০১, মহারাজগঞ্জ বাজার-২৩৩১০১

থানা ঃ পশ্চিম থানা-২৩২৫৭৫৬, পূর্ব থানা-২৩২৫৭৭৪, আমতলী থানা-২২৩০৩৬৫, এয়ারপোর্ট থানা-২৩৪২২৫৮, সিটি কন্ট্রোল-২৩২৫৭৮৪

বিদ্যুৎ ঃ বনমালীপুর-২৩২৬৬৪০ (রাত ১০টা পর্যন্ত) এরপর ২৩২৬২১৩ (২৪ ঘন্টা), দুর্গা চৌমুহনী-২৩৩০৭৩০ (রাত ১০টা পর্যন্ত), জি বি-২৩৫৬৪৪৮, বড়দোয়ালী-২৩৭০২৩৩, ২৩৭০০০৮, আই জি এম-২৩২৬৪০৫, কলেজটিলা-২৩২৪৪৮৬

বিমান ঃ সিটি অফিস-২৩২৫৪৭০, ২৩১১২৭৬, বিমান বন্দর-২৩৪২০২০

আন্তর্জাতিক বাস সার্ভিস ঃ টি আর টি সি-২৩২৬২৩৯

রেলওয়ে রিজার্ভেশন কাউন্টার-২৩২৫৫৩৫

কৃষিকে স্বয়ম্ভর করতে রাজ্য সরকার কাজ করছেঃ কৃষিমন্ত্রী

তেলিয়ামুড়া প্রতিনিধি, ১৩ ডিসেম্বর।। রাজ্যে মোট ১০ লক্ষ ৪৯ হাজার হেক্টর জমি রয়েছে। তার মধ্যে ২৪ শতাংশ জায়গায় কৃষি কাজ হয়। তাহলে কৃষিতে স্বয়ম্ভর করতে গেলে, কৃষি, প্রাণিসম্পদ বিকাশ দপ্তর, এগ্রিকালচার, হর্টিকালচার সব যুক্ত করে প্রাইমারি সেক্টরে যেটা রয়েছে সেটাকে আরো উন্নত করতে হবে। কারণ রাজ্যের ৭০ শতাংশ মানুষ কৃষিকাজের সাথে যুক্ত। রাজ্যের কৃষকরা উৎপাদন না করলে অন্নের সংস্থান সম্ভব নয়। রাজ্যের মধ্যে দক্ষিণ ত্রিপুরা জেলা কৃষিতে স্বয়ম্ভর। আজ দুপুর তেলিয়ামুড়া সমষ্টি উন্নয়ন আধিকারিক কার্যালয় প্রাঙ্গণে ব্লক লেভেল প্রতি ঘরে সুশাসন ও ভারত সংকল্প যাত্রার সূচনা করে রাজ্যের কৃষিমন্ত্রী রতন লাল নাথ এই কথা বলেন। অনুষ্ঠানে অন্যান্যদের মধ্যে উপস্থিত ছিলেন রাজ্য বিধানসভার মুখ্য সচেতক কল্যাণী সাহা রায়, খোয়াই জেলাশাসক চান্দনী চন্দ্রন, তেলিয়ামুড়া মহকুমা শাসক অভিজিৎ চক্রবর্তী প্রমুখ। অনুষ্ঠানে বিভিন্ন স্ব-সহায়ক দলকে আর্থিক ঋণ প্রদান করা হয়। তাছাড়া একজন কৃষককে চাষাবাদের জন্য ট্রাক্টর, ৩৫ জন সুবিধাভোগী মহিলাকে বিনামূল্যে উজ্জ্বলা যোজনার গ্যাস সংযোগ দেওয়া হয়। রাজ্য সরকারের বিভিন্ন দপ্তরের সরকারি স্টোন খুলে জনগণের মধ্যে বিভিন্ন পরিষেবা প্রদান করা হয়।

জমি নিয়ে বিবাদের জেরে খুন

সুলতানপুর, ১৩ ডিসেম্বর।। উত্তরপ্রদেশের সুলতানপুরে জমি নিয়ে বিবাদের জেরে বুধবার এক ব্যক্তিকে পিটিয়ে মারলো অভিযুক্তরা। পুলিশ জানিয়েছে, উত্তরপ্রদেশের সুলতানপুর জেলায় সোনবারসা গ্রামে জমি সংক্রান্ত বিবাদের জেরে সংঘর্ষ বাঁধে দুই পক্ষের মধ্যে। অভিযুক্তরা ৩৫ বছর বয়সী এক ব্যক্তিকে লাঠি দিয়ে আঘাত করলে তাঁর মৃত্যু হয়। সার্কেল অফিসার মোহাম্মদ সালাম জানিয়েছেন, মৃত ব্যক্তির নাম জিতেন্দ্র যাদব। এদিন কিছু গ্রামবাসীর সঙ্গে তাঁর জমি নিয়ে বিবাদ-তর্ক শুরু হয়ে যায়।

ফর্ম এ

পাবলিক ঘোষণা

[ভারতের দেউলিয়া এবং দেউলিয়াত্ব বোর্ডের প্রবিধান ৬-এর অধীনে (কর্পোরেট ব্যক্তিদের জন্য দেউলিয়া অবস্থার সমাধান প্রক্রিয়া) রেগুলেশন, ২০১৬)]

উনকোটি নার্সিং কেয়ার প্রাইভেট লিমিটেড-এর ঋণদাতাদের দৃষ্টি আকর্ষণের জন্য

প্রাসঙ্গিক বিশেষ

১	কর্পোরেট দেনাদারের নাম	উনকোটি নার্সিং কেয়ার প্রাইভেট লিমিটেড
২	কর্পোরেট দেনাদারের অন্তর্ভুক্তির তারিখ	০২/০৪/২০১৮
৩	কর্তৃপক্ষ যার অধীনে কর্পোরেট দেনাদার অন্তর্ভুক্ত/নিবন্ধিত	কর্পোরেট বিষয়ক মন্ত্রণালয়, আরওসি শিলং
৪	কর্পোরেট ঋণগ্রহীতার কর্পোরেট পরিচয় নম্বর/সীমিত দায় শনাক্তকরণ নম্বর	**U85320TR2018PTC013554**
৫	কর্পোরেট দেনাদারের নিবন্ধিত অফিস এবং প্রধান অফিসের ঠিকানা (যদি থাকে)	আইটিআই-এর বিপরীতে, সেন্ট্রাল রোড কৈলাশহর, উনকোটি ত্রিপুরা, উত্তর ত্রিপুরা, কৈলাশহর, ত্রিপুরা, ভারত--৭৯৯২৭৭
৬	কর্পোরেট দেনাদারের ক্ষেত্রে দেউলিয়াত্ব শুরু হওয়ার তারিখ	১১ই ডিসেম্বর, ২০২৩ (অর্ডার আপলোড করা হয়েছে (১২/১২/২০২৩)
৭	দেউলিয়া সমাধান প্রক্রিয়া বন্ধ হওয়ার আনুমানিক তারিখ	৭ই জুন, ২০২৪ (১৮০ দিন)
৮	অন্তর্বর্তীকালীন রেজোলিউশন পেশাদার হিসাবে কাজ করা দেউলিয়া পেশাদারের নাম এবং নিবন্ধন নম্বর	অমিত পারেক রেজিস্ট্রেশন নম্বর : **IBBI/IPA-002/IP-N00413/2017-2018/11205**
৯	বোর্ডের সাথে নিবন্ধিত অন্তর্বর্তীকালীন রেজোলিউশন পেশাদারের ঠিকানা এবং ই-মেইল	অমিত পারেক, ৪র্থ তলা, রাম প্রসাদ কমপ্লেক্স, ছাত্রীবাড়ী, গুয়াহাটি -৭৮১০০১ ই-মেইল: **amitpareek99@yahoo.com**
১০	অন্তর্বর্তীকালীন রেজোলিউশন পেশাদারের সাথে চিঠিপত্রের জন্য ঠিকানা এবং ই-মেইল ব্যবহার করা হবে	অনুগ্রহ করে দাবি জমা দিন: অমিত পারেক ৪র্থ তলা, রাম প্রসাদ কমপ্লেক্স, ছাত্রীবাড়ী, গুয়াহাটি -৭৮১০০১ ই-মেইল:**unakotiirp@gmail.com**
১১	দাবি জমা দেওয়ার শেষ তারিখ	২৫ই ডিসেম্বর, ২০২৩
১২	অন্তর্বর্তীকালীন রেজোলিউশন পেশাদার দ্বারা নির্ধারিত ধারা ২ এর উপ-ধারা (6A) এর ধারা (b) এর অধীনে পাওনাদারদের শ্রেণি, যদি থাকে	প্রযোজ্য নয়
১৩	একটি শ্রেণিতে ঋণদাতাদের অনুমোদিত প্রতিনিধি হিসাবে কাজ করার জন্য চিহ্নিত দেউলিয়া পেশাদারদের নাম (প্রতিটি শ্রেণির জন্য তিনটি নাম)	প্রযোজ্য নয়
১৪	(ক) প্রাসঙ্গিক ফর্ম এবং (খ) অনুমোদিত প্রতিনিধিদের বিশদ এখানে পাওয়া যায়:	(a) **https://ibbi.gov.in/home/downloads** (b) প্রযোজ্য নয়

এতদ্বারা বিজ্ঞপ্তি দেওয়া হল যে এনসিএলটি ১১শে ডিসেম্বর, ২০২৩ তারিখে মেসার্স উনকোটি নার্সিং কেয়ার প্রাইভেট লিমিটেড-এর কর্পোরেট দেউলিয়াত্ব সমাধান প্রক্রিয়া শুরু করার নির্দেশ দিয়েছে।

মেসার্স উনকোটি নার্সিং কেয়ার প্রাইভেট লিমিটেডের পাওনাদার এতদ্বারা বা তার আগে প্রমাণ সহ তাদের দাবি জমা দেওয়ার আহ্বান জানানো হয়েছে ২৫ ডিসেম্বর, ২০২৩ ঠিকানায়। অন্তর্বর্তীকালীন রেজোলিউশন পেশাদারের কাছে এন্ট্রি নং ১০ এর বিরুদ্ধে উল্লিখিত আর্থিক ঋণদাতারা তাদের প্রমাণ জমা দিতে হবে শুধুমাত্র ইলেকট্রনিক উপায়ে। অন্য সব পাওনাদার দাবি জমা দিতে পারে ব্যক্তিগতভাবে, ডাকযোগে বা ইলেকট্রনিক উপায়ে প্রমাণ সহ। দাবিগুলো বিদেশী মুদ্রায় মূল্যবান ভারতীয় মুদ্রায় মূল্যবান হবে। দেউলিয়া হওয়া শুরু হওয়ার তারিখ অনুযায়ী অফিসিয়াল বিনিময় হার দাবির মিথ্যা বা বিভ্রান্তিকর প্রমাণ জমা দিলে জরিমানা হবে।

অমিত পারেক

তারিখ: ১৩/১২/২০২৩ অন্তর্বর্তীকালীন রেজোলিউশন পেশাদার

স্থান: গুয়াহাটি IBBI/IPA-002/IP-N00413/2017-2018/11205

৬৮তম রেলওয়ে উইক অ্যাওয়ার্ড, ২০২৩-এ এন এফ রেলের অর্জন সেফটি শিল্ড ৯জন আধিকারিককে অতি বিশিষ্ট রেল সেবা পুরস্কার

মালিগাঁও, ১৩ ডিসেম্বর, : ১৫ ডিসেম্বর, ২০২৩ তারিখে নতুন দিল্লির প্রগতি ময়দানের ভারত মণ্ডপমে ৬৮তম রেলওয়ে উইক অ্যাওয়ার্ড-অতি বিশিষ্ট রেল সেবা পুরস্কার, ২০২৩ অনুষ্ঠিত হবে। রেল, বৈদ্যুতিক ও তথ্য প্রযুক্তি এবং যোগাযোগ বিভাগের মাননীয় মন্ত্রী শ্রী অশ্বিনী বৈষ্ণব বিশেষ ক্ষেত্রে উৎকৃষ্ট প্রদর্শনের জন্য জোনাল রেলওয়ের সমস্ত বিজয়ীকে শিল্ড প্রদান করবেন। অসাধারণ প্রদর্শনের জন্য সব মিলিয়ে ১০০টি ব্যক্তিগত পুরস্কার এবং ২১টি দক্ষতার শিল্ড বিতরণ করা হবে। ২০২২-২৩ সালের মধ্যে সুরক্ষার পরিমাপের ক্ষেত্রে উচ্চ মানের দক্ষতা বজায় রাখার জন্য উত্তর পূর্ব সীমান্ত রেলওয়ে এবং দক্ষিণ রেলওয়েকে যুগ্মভাবে সেফটি শিল্ড পুরস্কার দেওয়া হয়েছে। রেল লাইন চ্যুত হওয়া, সংঘর্ষ, সিগনাল ভঙ্গ, সিগনাল পাসিং এট ডেঞ্জার, ট্র্যাকের উপরে অন্যান্য গাড়ির সাথে ধাক্কা, কর্মীহীন লেভেল ক্রসিঙে সংঘটিত ঘটনা, গবাদি পশুর রান অভার ইত্যাদি বিভিন্ন সুরক্ষা পরিমাপের ক্ষেত্রে অন্যান্য জোনাল রেলওয়ের তুলনায় উত্তর পূর্ব সীমান্ত রেলওয়ে কম সংখ্যক মামলা পঞ্জীয়নের সাথে উচ্চ স্কোর লাভ করেছে। এগুলির পাশাপাশি বিভিন্ন ক্ষেত্রে উৎকৃষ্ট প্রদর্শন করার জন্য বিভিন্ন বিভাগ থেকে উত্তর পূর্ব সীমান্ত রেলওয়ের ০৯ জন আধিকারিককে অতি বিশিষ্ট

রেল সেবা পুরস্কারের ব্যক্তিগত পুরস্কার দেওয়া হয়েছে। ডেপুটি চিফ ইঞ্জিনিয়ার কনস্ট্রাকশন শ্রী শুভানন চন্দ, সিনিয়র ডিভিশনাল সিগনাল ও টেলিকম ইঞ্জিনিয়ার শ্রী নরেন্দ্র সিং এবং স্টেশন সুপারিনটেনডেন্ট শ্রী প্রাণজিৎ দাসকে পরিচালনা, সুরক্ষার উন্নয়ন, সম্পত্তির উন্নত রক্ষণাবেক্ষণ এবং ব্যবহারের ক্ষেত্রে তাঁদের অনুকরণীয় কাজের জন্য নির্বাচিত করা হয়েছে। নিজেদের ব্যক্তিগত নিরাপত্তা উপেক্ষা করে রেলওয়েতে জীবন ও সম্পত্তির সুরক্ষার ক্ষেত্রে নেতৃত্ব প্রদানকারী ডিভিশনাল সিকিউরিটি কমিশনার শ্রী মিগম দলে এবং সিনিয়র সেকশন ইঞ্জিনিয়ার শ্রী নরেন্দ্র পালেইকে তাঁদের যোগ্য কাজের জন্য নির্বাচিত করা হয়েছে। অ্যাসিস্ট্যান্ট পার্সোনাল অফিসার শ্রীমতি আমিশ গগৈকে আদর্শ প্রশাসনিক ক্ষমতার জন্য নির্বাচিত করা হয়েছে। সিনিয়র ডিভিশনাল সিগনাল ও টেলিকম ইঞ্জিনিয়ার শ্রী অমিত কুমার মণি এবং সিনিয়র সেকশন ইঞ্জিনিয়ার শ্রী চন্দন কুমারকে যথাক্রমে নিজ নিজ ক্ষেত্রে নতুন উদ্ভাবন বাস্তবায়নের জন্য নির্বাচিত করা হয়েছে। টিকিটবিহীন ভ্রমণকারী, চোর ইত্যাদি মোকাবিলা করে রেলওয়ের উপার্জন বৃদ্ধি করার ক্ষেত্রে বিশেষ প্রচেষ্টার জন্য নির্বাচিত হয়েছেন চীফ ভিজিলেন্স ইন্সপেক্টর শ্রী দেব প্রসাদ হাজরিকা। উত্তর পূর্ব সীমান্ত রেলওয়ে দেশের প্রত্যেক ব্যক্তির যাত্রা সুরক্ষিত ও মসৃণ করে তুলতে সমস্ত ক্ষেত্রে নিরলসভাবে কাজ করে যাচ্ছে। উত্তর পূর্ব সীমান্ত রেলওয়েকে প্রদান করা এই পুরস্কার সমস্ত কর্মচারীকে সংস্থার লক্ষ্যে পৌঁছতে আরও কঠোর পরিশ্রম করতে উৎসাহিত করবে।

PRESS NOTICE INVITING e-TENDER NO: 21/EE/MCD/PWD(R&B)/2023-24, Dated:-07-12-2023

On behalf of the 'Governor of Tripura' The **Executive Engineer, Medical College Division, PWD(R&B), Agartala, West Tripura** invites **percentage rate e-tender** from the eligible bidders up to **3.00 PM on 21-12-2023** for the following works:-

1. DNIT NO:- **50/EE/MCD/PWD(R&B)/2023-24.**

For details visit website https://tripuratenders.gov.in and contact at **9436452719 (M) // 7005353321 (M)**. Any subsequent corrigendum **will be available** in the website only.

Executive Engineer
Medical College Division, PWD(R&B)
Kunjaban, Agartala.

ICA/C-3566/2023-24

TENDER NOTICE

On behalf of Governor of Tripura the undersigned is hereby invites sealed Quotation/Tender for sale of the below noted condemnation vehicles on as is where basis in the MT.

Sl.	Regn. No.	Type of Vehicles	Year of purchase	Total KM. Run
1.	TR01B-0912	M/GYPSY	15/01/2001	413092
2.	TR04-0814	M/CYCLE	29/04/1998	89203
3.	TR04-1124	M/CYCLE	07/05/2005	98623
4.	TR04-1128	M/CYCLE	08/11/2005	99721

Quotation/Tender dropping will be accepted on 26-12-23 between 1100 hrs. to 1600 hrs. in office of The S.P Dhalai, Jawharnagar. The intending buyers may please furnish bids in sealed covers and to be sent by registered /speed post or by hand to the undersigned. Sealed tenders are to be accompanied by 20% of total tendered value as earnest money in the shape of deposit at D/call only in favour of The Superintendent of Police, Dhalai District, Jawharnagar, Ambassa on any nationalized bank having branch at Ambassa. **[NOTE: Extra18% GST is applicable to the total Final amount.]**

The intending bidders may inspect the condemnation vehicles at the place where as is basis in the MT. Section from 1000 hrs. to 1700 hrs. in any working day. No Quotation/Tender shall be accepted without D/Call money.

The successful bidders shall have to deposited the entire amount with extra 18% GST before delivery condemnation vehicles within 07(seven) days from the date of order and failing which D/Call money will be forfeited.

The undersigned reserves the right to reject any Tender/quotation either in whole or part including the highest rate without assigning any reason.

The D/Call money of successful bidders will be refunded within 03(three) Days.

Superintendent of Police
Dhalai District, Tripura

ICA/C-3557/2023-24

Before The Notary Public
Agartala, West Tripura

AFFIDAVIT

I, **Sri Akul Das**, S/O. Late Santosh Das, resident of Amtali, Sukanta Palli, P.O. & P.S. Amtali, Dist West Tripura, Pin No 799130, by faith-Hindu, by profession-Driver, aged about 48 years, a citizen of India- do hereby solemnly declare and affirm on oath as follows:-

1. That, **Sri Akul Das** is my actual name and surname and it has been written/ recorded in some of my papers and documents.

2. That, in some of my other documents, papers such as Parcha/Khatian under Tahashil-Surjyamaninagar, Mouja -Madhupur my name and surname has been wrongly written/recorded as **Smt. Gita Das (female person)** in place of my actual name and surname as **Sri Akul Das** (male person).

3. That, **Sri Akul Das and** Smt. Gita Das S/O. Late Santosh Das is the same and identical one male person and henceforth I am known my name as **Sri Akul Das.**

4. That, I swear this affidavit for the purpose of avoiding the problem of my name and surname from the concerning authority.

These are true to my knowledge and belief.

The statements made above are true to the best of my knowledge and I sign this affidavit today the 12th day of December, 2023 A.D. before the Notary Public at Agartala, West Tripura.

Sd/- illegible
Deponent

Recruitment under Tripura Rural Livelihood Mission

Applications are invited from the eligible candidates of Tripura for recruitment to certain Contractual posts under Tripura Rural Livelihood Mission (TRLM) for implementation of DAY-NRLM in Tripura. Detailed Advertisement **bearing no 01/2023 may be seen on websites: rural.tripura.gov.in / tripura.gov.in/ trlm.tripura.gov.in**. Interested candidates who fulfil the eligibility criteria may apply online by visiting websites trlm.tripura.gov.in or rural.tripura.gov.in w.e.f 08/12/2023 to 17/12/2023 till 5.30 PM.

Sd/-
CEO, TRLM

ICA/D-1416/2023-24

লামডিং ডিভিশনে ই-নিলাম ক্যাটারিং স্টল

লামডিং ডিভিশনে ০৫ বছরের জন্য ২২টি ক্যাটারিং স্টলের জন্য ই-নিলামের আমন্ত্রণ। **নিলাম ক্যাটালগ নং. :** সিএটিইআর-এলএমজি-১০-২৩। **নিলাম শুরু (সকল লট) :** ২৬-১২-২০২৩ তারিখে ১০.০০ ঘন্টায়। **একক দর:** বার্ষিক লাইসেন্সিং ফি। **দিন:** ১৮২৭।

ক্রম নং.	লট নং./শ্রেণী	বর্ণনা
এএ/১	সিএটিজি-এলএমজি-এনএইচএলজি-জিএমইউ-১২-২৩-১ (ক্যাটারিং-জেনারেল মাইনর ইউনিট (জিএমইউ)	চায়ের দোকান (এনএইচএলজিটিএস-৬), নিউ হাফলং রেলওয়ে স্টেশনের অন্য প্ল্যাটফর্মে।
এএ/২	সিএটিজি-এলএমজি-কেএক্সজে-জিএমইউ-১৭-২৩-১ (ক্যাটারিং-জেনারেল মাইনর ইউনিট (জিএমইউ)	চায়ের দোকান (কেএক্সজেটিএস-২), পিএফ-১ এ করিমগঞ্জ রেলওয়ে স্টেশনে।
এএ/৩	সিএটিজি-এলএমজি-ডিএসআর-জিএমইউ-১২২-২৩-১ (ক্যাটারিং-জেনারেল মাইনর ইউনিট (জিএমইউ)	চায়ের দোকান নং. ডিএসআরটিএস-১ ধানসিরি রেলওয়ে স্টেশনের প্ল্যাটফর্ম-১ -এ।
এএ/৪	সিএটিজি-এলএমজি-ইউডিপিইউ-জিএমইউ-১১৫-২৩-১ (ক্যাটারিং-জেনারেল মাইনর ইউনিট (জিএমইউ)	চায়ের দোকান নং. ইউডিপিইউটিএস-1 উদয়পুর রেলওয়ে স্টেশনের প্ল্যাটফর্ম-১ -এ।
এএ/৫	সিএটিজি-এলএমজি-এআরসিএল-জিএমইউ-২২-২৩-২ (ক্যাটারিং-জেনারেল মাইনর ইউনিট (জিএমইউ)	চায়ের দোকান (এআরসিএলটিএস-১), অরুণাচল রেলওয়ে স্টেশনের পিএফ-১ -এ।
এএ/৬	সিএটিজি-এলএমজি-ডিএমআর-জিএমইউ-১৯-২৩-১ (ক্যাটারিং-জেনারেল মাইনর ইউনিট (জিএমইউ)	চায়ের দোকান (ডিএমআরটিএস-৪), ধর্মনগর রেলওয়ে স্টেশনের অন্য প্ল্যাটফর্মে।
এএ/৭	সিএটিজি-এলএমজি-এবিএসএ-জিএমইউ-২০-২৩-১ (ক্যাটারিং-জেনারেল মাইনর ইউনিট (জিএমইউ)	চায়ের দোকান (এবিএসএটিএস-১), আম্বাসা রেলওয়ে স্টেশনের পিএফ-১ -এ।
এবি/১	সিএটিজি-এলএমজি-এলএমজি-এসএমইউ-৪১-২৩-১ (ক্যাটারিং - স্পেশাল মাইনর ইউনিট (এসএমইউ)	পিএফ-১ -এ এলএমজিটিএস-২, লামডিং স্টেশনে পিপি শেড পোস্ট নং. ১৫ এবং ১৬ -এর মধ্যে।
এবি/২	সিএটিজি-এলএমজি-এজিটিএল-এসএমইউ-৩৯-২৩-১ (ক্যাটারিং - স্পেশাল মাইনর ইউনিট (এসএমইউ)	পিএফ-১ -এ এজিটিএলটিএস-৩, ৩ এবং ৪ নং. পিলারের মাঝে ওবিসি বিভাগের জন্য নির্ধারিত।
এবি/৩	সিএটিজি-এলএমজি-এসজেডআর-এসএমইউ-৪২-২৩-১ (ক্যাটারিং - স্পেশাল মাইনর ইউনিট (এসএমইউ)	চায়ের দোকান No. এসজেডআরটিএস-১ সরুপাথার রেলওয়ে স্টেশনের প্ল্যাটফর্ম-১ এ।
এবি/৪	সিএটিজি-এলএমজি-এলকেএ-এসএমইউ-৫৫-২৩-১ (ক্যাটারিং - স্পেশাল মাইনর ইউনিট (এসএমইউ)	চায়ের দোকান নং. এলকেএটিএস-৯ লঙ্কা রেলওয়ে স্টেশনের অন্য প্ল্যাটফর্মে।
এবি/৫	সিএটিজি-এলএমজি-এলকেএ-এসএমইউ-৪৮-২৩-১ (ক্যাটারিং - স্পেশাল মাইনর ইউনিট (এসএমইউ)	চায়ের দোকান নং. এলকেএটিএস-৩ লঙ্কা রেলওয়ে স্টেশনের প্ল্যাটফর্ম-১ -এ।
এবি/৬	সিএটিজি-এলএমজি-কেইউজিটি-এসএমইউ-৯৭-২৩-১ (ক্যাটারিং - স্পেশাল মাইনর ইউনিট (এসএমইউ)	চায়ের দোকান নং. কেইউজিটিটিএস-২ কুমারঘাট রেলওয়ে স্টেশনের প্লাটফর্ম-১ এ।
এবি/৭	সিএটিজি-এলএমজি-জিএইচওয়াই-এসএমইউ-১২৩-২৩-১ (ক্যাটারিং - স্পেশাল মাইনর ইউনিট (এসএমইউ)	ফলের দোকান (জিএইচওয়াইএফএস-২) গুয়াহাটি স্টেশনে পিএফ ৪/৫ -এ ১৪ এবং ১৫ নম্বর পিলারের মাঝে।
এবি/৮	সিএটিজি-এলএমজি-জিএইচওয়াই-এসএমইউ-১২৭-২৩-১ (ক্যাটারিং - স্পেশাল মাইনর ইউনিট (এসএমইউ)	চায়ের দোকান (জিএইচওয়াইটিএস-২১) গুয়াহাটি স্টেশনে পিএফ ৬/৭ -এ ২ এবং ৩ নং. পিলারের মাঝে।
এবি/৯	সিএটিজি-এলএমজি-জিএইচওয়াই-এসএমইউ-১২৬-২৩-১ (ক্যাটারিং - স্পেশাল মাইনর ইউনিট (এসএমইউ)	চায়ের দোকান (জিএইচওয়াইটিএস-১৯) গুয়াহাটি স্টেশনে পিএফ ৪/৫-এ ১৫ এবং ১৬ নম্বর পিলারের মাঝে।
এবি/১০	সিএটিজি-এলএমজি-জিএইচওয়াই-এসএমইউ-১২৫-২৩-১ (ক্যাটারিং - স্পেশাল মাইনর ইউনিট (এসএমইউ)	চায়ের দোকান (জিএইচওয়াইটিএস-১৫) গুয়াহাটি স্টেশনে পিএফ ২/৩ -এ ৭ এবং ৮ নং পিলারের মাঝে।
এবি/১১	সিএটিজি-এলএমজি-বিপিবি-এসএমইউ-৮৮-২৩-১ (ক্যাটারিং - স্পেশাল মাইনর ইউনিট (এসএমইউ)	চায়ের দোকান নং. বিপিবিটিএস-৬ বদরপুর রেলওয়ে স্টেশনের অন্য প্ল্যাটফর্মে।
এবি/১২	সিএটিজি-এলএমজি-জেআইডি-এসএমইউ-৮০-২৩-১ (ক্যাটারিং - স্পেশাল মাইনর ইউনিট (এসএমইউ)	চায়ের দোকান নং. জেআইডিটিএস-৭ জাগিরোড রেলওয়ে স্টেশনের অন্য প্ল্যাটফর্মে।
এবি/১৩	সিএটিজি-এলএমজি-এজিটিএল-এসএমইউ-৪০-২৩-২ (ক্যাটারিং - স্পেশাল মাইনর ইউনিট (এসএমইউ)	পিএফ-২ -এ এজিটিএলটিএস-৬, পিলার ৯ এবং ১০ -এর মাঝে এসটি-মহিলা ক্যাটাগরির জন্য নির্ধারিত।
এবি/১৪	সিএটিজি-এলএমজি-এলএমজি-এসএমইউ-৩৫-২৩-১ (ক্যাটারিং - স্পেশাল মাইনর ইউনিট (এসএমইউ)	পিএফ-১ -এ এলএমজিটিএস-১, দ্বিতীয় শ্রেণীর ওয়েটিং হল এবং প্রথম তলায় সিঁড়ির মধ্যে।
এবি/১৫	সিএটিজি-এলএমজি-জিএইচওয়াই-এসএমইউ-১২৪-২৩-১ (ক্যাটারিং - স্পেশাল মাইনর ইউনিট (এসএমইউ)	চায়ের দোকান

নিলামের বন্ধের তারিখ এবং সময়: ২৬-১২-২০২৩ তারিখে ১৪.০০ ঘন্টায়। প্রাথমিক কুলিং অফ সময় হল ৩০ মিনিট। পরপর লট বন্ধের ব্যবধান ১০ মিনিট। সর্বাধিক স্বয়ংক্রিয় বৃদ্ধি ১০ মিনিট। **টিকা :** সম্ভাব্য দরদাতাকে আরও বিস্তারিত জানার জন্য আইআরইপিএস ওয়েবসাইট **www.ireps.gov.in**-এ ই-নিলাম লিজিং মডিউল দেখার জন্য অনুরোধ করা হচ্ছে।

সিনিয়র ডিভিশনাল কমার্শিয়াল ম্যানেজার, লামডিং

উত্তর পূর্ব সীমান্ত রেলওয়ে

প্রসন্ন চিত্তে মানুষের সেবায়